

**Visit of Union Works and Housing  
Minister to Rameshwaram**

4. SHRI D. AMAT: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that the Minister of Works and Housing and Supply and Rehabilitation visited Rameshwaram in Tamil Nadu in the last week of May this year to inspect the arrangements being made for the reception of repatriated from Sri Lanka; and

(b) if so, the details thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) The Minister was generally satisfied with the reception arrangements. He, however, suggested further examination of certain steps for accelerating the pace of repatriation, quickening disembarkation, provision for some more amenities and an investigation on the water pollution problems of Mandapam Camp.

**Delegation regarding conversion of  
Cane Juice into power alcohol**

5. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to Unstarred Question No. 9930 on the 7th May, 1979 regarding delegation to Brazil for technology regarding conversion of Cane Juice into power alcohol and state:

(a) what decision has since been taken by Government in the matter;

(b) when the delegation is likely to go, if not already gone; and

(c) what is the composition of the delegation and when its report is likely to be submitted to Government?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) It has been decided that a delegation of two scientists be deputed to Brazil to study ethanol production from Sugar-cane.

(b) The delegation is likely to go in September.

(c) The delegation would consist of two persons; One each from the Indian Council of Agricultural Research and the National Sugar Institute, Kanpur. The report of the delegation would be available within four weeks of their return from the tour i.e. by about the end of October.

**Violation of approved Plans in  
Shopping Centre in East of Kailash**

6. SHRI R. L. P. VERMA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 10670 on the 14th May, 1979 regarding construction of mezzanine floor by the plot-holders in the East of Kailash Community Shopping Centre of D.D.A. in violation of the approved plans and failure of the D.D.A. staff to check it and state:

(a) what action commensurate with lakhs of rupees income accruing from this additional space to these land-lords who violated the approved plan, has been taken against them and how the D.D.A. staff filed a to prven such unauthorised construction at the initial stage;

(b) whether these buildings could be rented even without getting the completion certificate, when the plan was approved and the buildings in question ready and rented; and